NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble•Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/15	TP 149/17	For Clarifica- tion	391 / 394	Vidush Bhartia Commercial Enterprises Pvt. Ltd.

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) 8001. p. JOHN Spotlegy Advocale Au polition
2) Prima. Halti ROC Pr

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. The matter is listed today for clarification.

The matter has been re-opened. Heard both sides.

List it on 31.08.2017.

MEMBER (J)

MEMBER (T)